

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-375-2020**

M/s Global Enterprises Petitioner
Versus
State of Goa & Another Respondents

Mr. Dhaval D. Zaveri, Advocate for the Petitioner.

Mr. Devidas Pangam, Advocate General with Mr. Geetesh Shetye, Additional Government Advocate for Respondent No. 1.

Mr. Nikhil Vaze, Advocate for Respondent No. 2.

Coram:- **M.S. SONAK &**
M.S. JAWALKAR, JJ.

Date:- **6th January, 2021**

P.C.

Stand over to 13.01.2021, in order to enable Mr. Vaze, the learned Counsel for respondent no. 2 to obtain instructions in this matter.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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